

राजेश कुमार
2/11/2026

Declaration of Assets and Liabilities

YEAR-2026

I, **RAUSHAN KUMAR**, son/daughter/wife of **BIIRENDRA CHAUDHARY**, Aged **32** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA**, service and presently working as **LIBRARY ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name: KHUSHBOO KUMARI	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 10000	₹ 15000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/C SBI BVM ₹60000 SAVING A/C PNB ₹ 20000 PPF IN SBI BVM ₹3,79,605	NIL		NIL	
(iii)	Bonds, Debentures and Shares in companies	EQUITY : ₹7,40481 MUTUAL FUND : ₹3,40,487				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNUAL PRIMUM ₹71728.36				
(v)	Motor Vehicles (details of make, etc.)	AVENGER STREET 160				
(vi)	Jewellery (give details of weight and value)	GOLD - 70GM VALUE : ₹7,80000APPROX	GOLD 155GM, ₹21,00000 APROX SILVER 300GM VALUE: ₹87000	NIL		

Raushan Kumar
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(vii)	Other assets, such as values of claims / interests	L.G AC 1.5 TON ₹35000	NIL	NIL
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item].

Rajesh Kumar
11/07/2016

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	PAN: CPRPK8435F ACK.NO: 228426630120925 (A.Y. 2025-26)	NIL

Ranjay Kumar
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C. Personal Detail

GPF/CPF/PRAN No. :- **110194057927**

Gender :- **M** (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT , PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District : **SARAN** |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Raushan Kumar

Name of Employee: RAUSHAN KUMAR.

Place: Patna

Designation: LIBRARY ASSISTANT

Date: 11/02/2026.

Department: .LIBRARY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raushan Kumar
11/02/2026